

**Notice Calling for suggestions, views, comments etc from WTO- SPS Committee members within a period of 60 days on the draft notification related to standards for Drinking water offered or sold through water vending machines.**

F. No. 02-01/Enf-1/FSSAI-2012.- In the Food Safety and Standards (Food Products Standards and Food Additives) Regulations, 2011 in regulation 2.10, in sub-regulation 2.10.8, after clause 5, the following sub-regulation shall be inserted, namely:-

“6. Drinking water offered or sold through water vending machines shall comply with clause 4 of this sub-regulation.